

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:5319
ANSWERED ON:29.04.2005
WIND ENERGY
Singh Shri Sugrib

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) whether the wind energy producers have requested the Government for incentive in the existing tax schemes;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the performance based incentive scheme can attract more investors and help to produce more electricity at a low cost to consumers; and
- (d) if so, the steps taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON- CONVENTIONAL ENERGY SOURCES(INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

(a), (b), (c) & (d): Wind power receives numerous concessions in the form of fiscal incentives like 80 percent accelerated depreciation, concessional custom and excise duties and preferential tariffs in most potential states. As a result, 13 percent of the additional power generation installed capacity set up during the first 3 years, i.e., 2002-03 to 2004-05 of the 10th Plan has come from wind power alone against a target of 5 per cent. Accordingly, the target for wind power for this period has been exceeded by as much as 160 percent. The progress in this sector is highly satisfactory.